

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 876 OF 2018 IN
APPEAL NO. 187 OF 2018

Dated: 13th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Ltd.	Appellant(s)
Versus		
GVK Power (Goindwal Sahib) Limited & Anr.	Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up. List
the matter on **27.08.2018**.

COURT MASTER